

Name of the Corporate Debtor: ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED; Date of Commencement of CIRP: 20-10-2023; List of Creditors as on: 14-02-2024; Name of IP: Mr. Navneet Kumar Gupta; Process Number: 3; Last 5 digit of registration number: 10009

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	5	6278275168	1	2917153130	57.30	0	42500000	3318622038	NA
2	Unsecured financial creditors belonging to any class of creditors	546	3347009550	469	2158644310	42.40	0	1151283064	37082177	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	171863722	2	15222862	0.30	0	0	156640859	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		554	9797148440	472	5091020302	100.00	0	1193783064	3512345074	